

THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE AND
IN THE DEPARTMENT OF SUPPLY
(SHRI NIHAR RANJAN LASKAR)

(a) Information is being collected.

(b) According to export-entitlement distribution policy, allocation to the Central/State Government Corporation are not transferable.

(c) The following criteria are being adopted by the Textile Commissioner while allotting quota under this category.

(i) Allocations are made on the first-come-first served basis.

(ii) Preference is given to the Corporations/Apex Society which are manufacturer/Exporters and are also getting work done on job work basis.

(iii) If the applications exceed the available quantity, allotment is made on the basis of higher price realisation.

Registration of Firms on AD-HOC Basis
by C.O.D. Chheeki, Allahabad

4694. SHRI DAYARAM
SHAKYA :
SHRI BALASAHEB
PAWAR :

Will the Minister of DEFENCE
be pleased to state :

(a) whether about 40 firms have been registered on Ad-hoc basis by the COD Chheeki, Allahabad, during the last three months ;

(b) if so, the necessity of further registrations of the firms ;

(c) whether the firms registered recently, have no stocks and one firm

is having four to six firms in different names ;

(d) whether single tenders are to be allotted to and stores are being purchased on exorbitant rates in cash and on single quotation ; and

(e) whether Government proposed to make an enquiry to take necessary actions in this regard ?

THE MINISTER OF STATE IN
THE MINISTRY OF DEFENCE
(SHRI K. P. SINGH DEO) : (a) Only 8 firms were registered during the last 3 months.

(b) Registration of firms from time to time is necessary for creating competition.

(c) The 8 recently registered firms have their stock as per capacity verification through police verification. The Government is not aware of any firm operating in the name of 4 to 6 firms in different names.

(d) The rates quoted in single tender are as per market prevailing rates. Purchases at exorbitant rates have not come to the notice of the Government.

(e) No, Sir.

Opening of Branches of Himachal Pradesh
Gramin Bank in Kangra District

4695. PROF. NARAIN CHAND
PARASHAR : Will the Minister of
FINANCE be pleased to state :

(a) whether the Himachal Pradesh Gramin Bank has sanctioned the opening of any branch in the district of Kangra during the past three years, including the current financial year (1984-85) ;

(b) if so, the details in this regard and the names of the places